

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 64 OF 2015 &**  
**IA NOS. 92, 121 & 131 OF 2015**

**Dated: 23<sup>rd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Western Electricity Supply Company of Orissa Limited & Ors. .... Appellant(s)**

**Vs.**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Ms. Anshu Malik for R-1

Mr. Dushyant Dave, Sr.Adv.  
Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R-2 & R-3

Mr. Ganesan Umopathy  
Mr. Aditya Singh for R-4

Mr. Tarun Patnaik for Intervener

Mr. Deep Rao for R-5

**ORDER**

We have heard learned senior counsel for Respondent No.2. Instead of 30.03.2017, list the matter for further hearing on **18.04.2017 & 25.04.2017 at 2.30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*pr/vt*